GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 272 ANSWERED ON 21.07,2023

CAG REPORT ON DERAILMENTS OF TRAIN

272 SHRI A. D. SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Comptroller and Auditor General (CAG) in its report on Derailments in Indian Railway has revealed multiple shortcomings and made several recommendations; if so, the details thereof;
- (b) number of recommendations that have been implemented by Government and the recommendations yet to be implemented;
- (c) the time frame Government will take to implement all recommendations;
- (d) whether CAG has recommended time frame for conducting and finding accident enquiries; and
- (e) if so, action taken by Government in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 272 BY SHRI A. D. SINGH ANSWERED IN RAJYA SABHA ON 21.07.2023 REGARDING CAG REPORT ON DERAILMENTS OF TRAINS

(a) to (e): The summary of recommendations made by Comptroller and Auditor General (CAG) in its report on Derailment in Indian Railways and the remarks on them are given as follows:-

S.	Summary of	Remarks
No.	Recommendations	
1.	IR should ensure strict	The focus of the inquiry is to carry out a thorough
	adherence to the	analysis so as to arrive at the 'root cause' of the
	scheduled timelines for	accident. As per complexity of an accident case,
	conducting and	multiple witnesses are required to be examined,
	finalization of accident	detailed investigation reports e.g. Metallurgical,
	inquiries.	Chemical test reports from Laboratories, RDSO,
		Forensic Examination report from state agencies and
		other external agencies are required by the Inquiry
		committee to arrive at the 'root cause' of the accident
		for taking corrective and preventive actions.
		For departmental inquiry of consequential train
		accidents, timeline has been set to D+30 days since
		December 2019, as detailed studies and investigations
		are to be carried out to determine the root cause of the
		accident.
		The progress of departmental inquiry for their early
		finalization is monitored at the highest level at Zonal
		Railway Headquarters as well as at Railway Board.
2.	IR may develop a strong	Indian Railway has a set system of inspection,
	monitoring mechanism to	maintenance and renewal of track. Condition of track
	ensure timely	is regularly monitored through running of Track
	implementation of	Recording Car and Oscillation Monitoring system at
	maintenance activities by	prescribed frequencies.
	adopting fully mechanized	Indian Pailway has already adopted a wah applied
	methods of track	Indian Railway has already adopted a web enabled

	maintenance and	Track Management System(TMS) to ensure
	improved technologies.	monitoring of the track maintenance activities at
		various levels of Railway working. The position of the
		TMS has enabled the field engineers to plan and
		deploy the modern track machines efficiently.
3.	Railway Administration	Prioritisation of works has been enshrined in MOF's
	must follow the 'guiding	Guidelines for Operation of RRSK (OM
	principles for deployment	No.35(06)/PF.II/2016 dated 5.7.2017). It was
	of RRSK funds' to avoid	envisaged that Civil Engineering works shall be given
	fund constraints in the	highest priority. Accordingly, bulk of the expenditure
	area of Priority-I works.	from RRSK funds supported by GBS and other
		sources was on Engineering works.
		There was no shortfall on expenditure on Priority-I
		works.
		Against a corpus of Rs.1 lakh crore for RRSK works,
		IR made a gross expenditure of Rs.1,08,743 crore from
		2017-18 to 2021-22.
4.	IR may prepare the	Outcome indicator for track renewal works executed
	'Detailed Outcome	with funds under RRSK has been identified as
	Framework' for each item	"Reduction in rail/weld failures". Due to assured
	of safety work as per the	funding under RRSK and thrust on track renewal
	indicative outcomes to	works, reduction in number of rail/weld failures have
	gauge whether the benefits	been achieved as given below:
	derived out of the RRSK	
	funds are in the	Type of 2017-18 2022-23 Reduction
	conformity with the	failure
	objectives behind the	Rail 1671 531 68.22%
	creation of the Fund.	Weld 2604 724 72.19%
		failure